

**BOMBAY BUILDING (CONTROL ON ERECTION, RE-ERECTION
AND CONVERSION) (REPEAL) ACT, 1971**

41 of 1971

[8th November, 1971]

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1. Short title
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**BOMBAY BUILDING (CONTROL ON ERECTION, RE-ERECTION
AND CONVERSION) (REPEAL) ACT, 1971**

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[8th November, 1971]

An Act to repeal the Bombay Building (Control on Erection , Re-erection and Conversion) Act, 1948. WHEREAS, it is expedient to repeal the Bombay Building (Control on Erection , Re-erection and Conversion) Act, 1948; It is hereby enacted in the Twenty-second Year of the Republic of India as follows :-

1. Short title :-

This Act may be called the Bombay Building (Control on Erection, Re-erection and Conversion) (Repeal) Act, 1971.

2. Repeal Bom :-

X of 1948. Bom. XXXI of 1948 The Bombay Building (Control on Erection , Re-erection and Conversion) Act, 1948., is hereby repealed.